

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH – COURT NO. II

Excise Appeal No. 1168 of 2010

(Arising out of Order-in-Original No. 98/CEX/Commr/2009 dated 27.11.2009 passed by Commissioner of Central Excise, Customs & Service Tax, Aurangabad)

M/s. Parvati Steel Rolling Mills Pvt. Ltd.Appellant
Plot No. A-29, Additional MIDC,
Jalana-431203

VERSUS

Commissioner of Central Excise, AurangabdRespondent
Town Centre, N-5, CIDCO,
Aurangabad-431003

WITH

(i) Excise Appeal No. 1169 of 2010 (Shri Pawankumar Fakirchand Gupta) (Arising out of Order-in-Original No. 05/CEX/Commr/2010 dated 25.02.2010 passed by Commissioner of Central Excise, Customs & Service Tax, Aurangabad); **(ii) Excise Appeal No. 1170 of 2010 (Shri Ravi S. Gupta)** (Arising out of Order-in-Original No. 98/CEX/Commr/2010 dated 27.11.2009 passed by Commissioner of Central Excise, Customs & Service Tax, Aurangabad); **(iii) Excise Appeal No. 1171 of 2010 (M/s. Parvati Steel Re Rolling Mills Pvt. Ltd.)** (Arising out of Order-in-Original No. 05/CEX/Commr/2010 dated 25.02.2010 passed by Commissioner of Central Excise, Customs & Service Tax, Aurangabad);

APPERANCE:

None for the Appellant

Shri Sanjay Hasija, Supdt., Authorised Representative for the Respondent

CORAM:

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)
HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. A/86466-86469/2021

Date of Hearing: 14.07.2021
Date of Decision: 14.07.2021

PER: DR. SUVENDU KUMAR PATI

Appellants are absent. No one represented them. Order dated 06.03.2020 directing Advocate Shri Jatin Singhal, appearing on behalf of appellants, to submit NOC from the previous conducting Counsel, has not been complied despite adjournment of the matter on 31.03.2021 so as to enable the appellants to submit the same by today. It seems that appellants are no more interested to pursue the case further. Under the

circumstances appeals are dismissed for default and non-prosecution under Rule 20 of the CESTAT Procedure Rules.

(Pronounced in the open court)

(Dr. Suvendu Kumar Pati)
Member (Judicial)

(Sanjiv Srivastava)
Member (Technical)

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